

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6154
ANSWERED ON:05.05.2003
SEA BEACH TOURISM
ALE NARENDRA

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) the details of proposals received from State Governments during the last three years to promote beach tourism;
- (b) the financial assistance provided to the State Governments for the purpose during each of the last three years and current year, proposal-wise;
- (c) whether the potential available on sea beaches and towns nearly coastal States has not been tapped; and
- (d) if so, the steps taken/proposed to be taken to tap tourism potential?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) and (b): There is no separate scheme for promotion/development of beach tourism. However, development of beach tourism activities are permissible under the schemes of Integrated Development of Tourist Circuits and Product/Infrastructure and Destination Development. Tourism projects are identified in consultation with the State Governments/UT Administrations and sanctioned on merits. A statement showing State- wise number of projects including projects for beach /coastal areas sanctioned during the last three years is annexed.

(c) and (d): There is scope for further development and the Department of Tourism continues to extend financial support to State Governments/UT Administrations for tourism projects in beach/coastal areas.

ANNEXUREB IN RESPECT OF PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.6154 ANSWERED ON 05.05.2003 REGARDING SEA BEACH TOURISM

STATEMENT SHOWING STATE-WISE PROJECTS SANCTIONED IN THE COUNTRY DURING THE YEARS 2000-01, 2001-02 AND 2002-03 (INCLUDING PROJECTS FOR BEACH/COASTAL AREAS)

(Rs. In Lakhs)

2000-2001

2001-2002

2002-03

S. No	State/UT	No. of Projects Sanctioned	Amount	No. of Projects Sanctioned	Amount	No. of Projects Sanctioned	Amount
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1. Andhra Pradesh 13 299.50 6 167.85 2 507.50

2. Assam 12 338.35 7 397.50 9 768.13

3. Arunachal Pradesh 6 49.75 14 321.90 5 41.30

4. Bihar 13 324.48 1 1.35 8 505.00
5 Chhattisgarh 4 120.28 3 35.00 9 308.00
6 Goa 10 93.30 9 93.73 1 0.50
7 Gujarat 18 469.20 11 305.50 2 197.12
8 Haryana 6 123.31 7 125.44 8 332.25
9 Himachal Pradesh 19 397.29 12 157.64 30 779.32
10 J&K 12 474.93 3 65.50 3 94.38
11 Jharkhand 6 206.49 2 80.00 0 0
12 Karnataka 19 489.30 8 254.76 6 902.49
13 Kerala 14 717.60 11 680.08 11 861.36

14	Madhya Pradesh	12	262.33	11	256.37	18	711.18
15	Maharashtra	10	282.69	10	1128.20	8	623.46
16	Manipur	18	782.77	0	0	2	5.24
17	Meghalaya	5	105.59	5	87.87	3	70.35
18	Mizoram	14	311.19	6	73.25	6	141.16
19	Nagaland	8	156.53	5	41.54	5	360.50
20	Orissa	4	156.94	4	38.05	2	47.50
21	Punjab	6	203.50	3	17.50	3	23.00
22	Rajasthan	22	454.96	2	5.00	13	1098.70
23	Sikkim	31	368.62	5	108.83	13	346.24
24	Tamil Nadu	9	122.83	20	533.67	5	559.00
25	Tripura	12	333.23	5	114.40	5	216.13
26	Uttaranchal	7	70.19	3	65.51	3	548.00
27	Uttar Pradesh	18	423.74	5	55.74	3	295.00
28	West Bengal	23	432.99	17	229.85	5	201.10
29	Andaman & Nicobar	1	1.78	0	0	0	0
30	Chandigarh	5	22.13	2	8.00	3	7.75
31	Dadar & Nagar Haveli	1	8.00	1	3.70	2	8.07
32	Delhi	2	17.70	6	55.01	14	504.00
33	Daman & Diu	0	0	1	5.00	3	49.50
34	Lakshadweep	0	0	1	17.00	0	0
35	Pondicherry	3	26.18	3	78.61	2	7.87

Total 363 8647.67 209 5609.35 212 11121.10